

उर्वरकों के मूल्य में कमी

3173. श्री नरसिंह मकानना: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार उर्वरकों के मूल्य में वृद्धि के बारे में अपने निर्णय पर पुनर्विचार करने का है ;

(ख) किसानों को सरकार द्वारा किस प्रकार की राहत देने का प्रस्ताव है; और

(ग) इस बारे में कब तक निर्णय लिया जायेगा ?

कृषि मंत्रालय/श्री राज्य मंत्री (श्री धार० श्री० स्वामीनाथन) : (क) 8 जून, 1980 से उर्वरकों के बढ़ाए गए मूल्यों के बारे में सरकार द्वारा लिए गए निर्णय पर पुनर्विचार करने के सम्बन्ध में इस समय कोई प्रस्ताव नहीं है ।

(ख) और (ग). कृषि मूल्य आयोग से खरीफ, 1980 से आरम्भ होने वाली फसलों के समर्थन। अधिप्राप्त मूल्यों में समुचित वृद्धि की सिफारिश करने का अनुरोध किया गया है ताकि कृषकों को उर्वरकों के बर्धित मूल्यों की प्रतिपूर्ति की जा सके । सूख से प्रभावित क्षेत्रों के छोटे एवं सीमांत कृषकों को इस समय उर्वरकों उपलब्ध राज सहायता चालू वित्तीय वर्ष के दौरान भी जारी रखी जाएगी । उर्वरकों के मूल्य में वृद्धि तथा कृषकों को ऋण की कमी को देखते हुए भारतीय रिजर्व बैंक से कृषकों के लिए पर्याप्त ऋण उपलब्ध कराने का अनुरोध किया गया है ।

Central Housing Assistance to Karnataka

3174. SHRI T. R. SHAMANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amounts given for house building purposes in Karnataka State by the Central Government to (i) Karnataka State Housing Board, (ii) Bangalore Development Authority, (iii) Cooperative House-building Corporation, (iv) other agencies during years 1978-79 and 1979-80; and

(b) the amounts drawn and utilised by the above institutions during the above period?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). No direct Central financial assistance is given to the individual executing housing agencies of the State Governments. However, the

Housing and Urban Development Corporation sanctioned loans to the various agencies in Karnataka as indicated below:—

	(Rs. in Lakhs)	
	1978-79	1979-80
(i) Karnataka State Housing Board	58	559
(ii) Bangalore Development Authority	38	..
(iii) Cooperative House Building Corporation.
(iv) Other agencies	389	86
	485	645

The amount of HUDCO loan drawn by the above agencies is as follows:—

Years	(Rs. in lakhs)
1978-79	780
1979-80	420
	1200

Quota of S.C./S.T. in Ad-hoc promotion in Delhi Telephones

3175. SHRI NATHU RAM SHAKYAWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether ad-hoc promotions have been made from TES Group 'B' to Group 'A' in Delhi Telephones during the last financial year;

(b) if so, the number thereof;

(c) the number of candidates among them belonging to Scheduled Castes and Scheduled Tribes; and

(d) whether due regard has been given to complete the reserved quota as per 40 point Roster in the above promotions and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) No, Sir. Some posts however, been filled up in local arrangement on ad-hoc basis.

(b) Five (5).

(c) Nil.

(d) No, Sir. There is no formal reservation in ad-hoc arrangement. The matter is, however, under further consideration.

Indoor Stadium Project

3176. **SHRI ARVIND NETAM:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has decided to hand over the Indoor Stadium project to a team of architects against the wishes of senior faculty members of the School of Planning and Architecture;

(b) if so, the reasons therefor; and

(c) whether it is a fact that the Delhi Development Authority was bound to accept the verdict of the jury of experts regarding the appointment of the architect?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The D.D.A. has intimated that it has not so far taken any final decision in the matter.

Rural Housing

3177. **SHRI GADADHAR SAHA:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the Housing shortage in rural areas of the country;

(b) whether is it a fact that village housing project scheme has been discontinued in a number of States;

(c) if so, the reasons therefor and what are the States wherein this scheme has been continued and the States in which this scheme operates;

(d) what is the progress of the scheme;

(e) the amount of loan sanctioned under the scheme so far and what are its terms and conditions; and

(f) the total number of houses that have been completed so far, State-wise?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) 15.1 million units as on 31-3-1980.

(b) Yes, Sir.

(c) Housing is a State subject. This scheme is in State sector from the beginning of the Fourth Five Year Plan. The States are free to determine their priorities and requirements. The decision to discontinue the Scheme has been taken by the States on their own.

The Scheme is continued to be in operation in the States of Andhra Pradesh, Assam, Bihar, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab, Tamil Nadu and Tripura.

(d) to (f). A statement showing the number of houses sanctioned/completed and amount sanctioned/dischursed State-wise as reported by the State Governments as on 31-3-1980 is given in the Annexure. The terms and conditions are prescribed by the respective State Governments.